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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No. 02/2015 IA No. 329/KB/2017

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Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th November 2017, 10.30 A.M

Name of the Company		Deepak Vegpro Pvt.Ltd. & AnrVs- Shree Hari Agro Industries. Ltd & Ors.		
Under Section		397/398		
SI. No.			Appearing on behalf of	Signature with date
15	N.M. Sharmer Ratnerh Kr. Anunay Bar Savinjay Bhr	Cai, Adv 1	7 for the Retitioners	6/11/2017
2)Mr. 2)Mr. 2)Mr. 2)Mr. 2)Mr. 2)Mr. 2)Mr. 2)Mr.	Ratnanko B n. Manju (12. P.K. Je Is. Pooja J.	anerjee, Sr. Adv 3 huteria, Adv wrajka, Adv ewrajka, Adv	2 Respondents	$\left(\begin{array}{c} P \\ P \\ u \\$

ORDER

Ld. Counsel for the petitioners and the respondents are present.

I.A. No. 329/KB/2017 has been filed by the petitioners pressing for restraining order against respondent no.1. Ld. Counsel for the respondents sought leave of the Court for filing reply. Prayer is allowed. Reply may be filed within 7 days with a copy in advance to the opposite parties.

Thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite parties.

List on 04/12/2017 for disposal of I.A.

(Jinan K.R.) Member (J)

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(Vijai Pratap Singh) Member (J)

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